

(11)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O. A. NO. 2414/1996

New Delhi this the 26th day of June, 2000.

**HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN**

**HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)**

H. K. Bajaj S/o T. L. Bajaj,  
R/o 204, Vikas Kunj,  
Vikaspuri,  
New Delhi-110018. ... Applicant

(By Shri R. K. Shukla, Advocate )

-Versus-

1. Union of India  
through Secretary,  
Ministry of Communication,  
Sanchar Bhawan,  
New Delhi.
2. Senior Dy. Director,  
General Building Work,  
Sanchar Bhawan,  
New Delhi. ... Respondents

( None present )

**O R D E R (ORAL)**

Shri Justice Ashok Agarwal :

By the present O.A. applicant prays for fixation of pay scale at par with the pay scale of S/Shri P. Pasricha and S.K. Bhandari who are junior to him.

2. In the counter filed by and on behalf of respondents, it is conceded that the pay scale of the aforesaid juniors had been wrongly stepped up. On realising the same, their pay scale has been stepped down at par with the pay scale of applicant.

2. Since the error by which the aforesaid juniors had erroneously been given a higher pay scale

has now been rectified, no grievance can survive.  
Present O.A. in the circumstances is dismissed, but  
without any order as to costs.

V.K.Majotra,

( V.K.Majotra )  
Member (A)

Ashok Agarwal  
( Ashok Agarwal )  
Chairman

/as/